

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2268
ANSWERED ON:24.08.2012
VIP LOUNGE
Owaisi Shri Asaduddin

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of facilities being provided to foreign dignitaries at VIP lounge at airports in the country and the manner in which the funds are managed for the purpose;
- (b) whether the Indian dignitaries visiting abroad have to pay charges for using VIP lounge at various airports;
- (c) if so, the details thereof;
- (d) whether the Government proposes to charge from foreign dignitaries for using VIP lounge at different airports in the country;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the steps taken or being taken by the Government to ensure that these charges are not put on passengers of public exchequer?

Answer

MINISTER OF CIVIL AVIATION(SHRI AJIT SINGH)

- (a): The facilities provided to the foreign dignitaries at VIP lounges at airports in the country are the responsibility of the airport operators. The funds to manage this are also the responsibility of the concerned airport operator. Government does not provide any separate funds to airport operators for the VIP lounges.
- (b) & (c): No such data is maintained by the Government.
- (d) & (e): No, Madam. No such proposal is under consideration of the Government.
- (f): Does not arise.